

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3951

ANSWERED ON:10.08.2017

Central Funds to Panchayats

Sharma Shri Ram Swaroop

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the funds provided by the Union Government for various schemes of Panchayats across the country during the year 2016-17;
- (b) whether the Union Government has constituted any monitoring Committee to check misuse of the said funds; and
- (c) if so, the details thereof and the details of the total funds released to the Districts of Kullu-Mandi, Lahaul-Spiti & Shimla in Himachal Pradesh in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) The Ministry of Panchayati Raj implements the scheme of 'Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA)' and the funds under the Scheme were provided to the States/ UTs on the basis of their Annual Plans as approved by the Central Executive Committee (CEC). The details of funds provided under the Scheme during 2016-17 are given in Annexure-I. Under the Scheme viz. 'Incentivisation of Panchayats', the Ministry of Panchayati Raj incentivizes the best performing Panchayats and during the year 2016-17, the details of funds released to the States may be seen at Annexure II.

(b) & (c) Under the scheme CB-PSA, the status of utilization of the funds allocated /released to States is monitored by the Central Executive Committee, which gives appropriate direction to the representatives of the States/UTs in the meetings held under CEC for ensuring proper utilization of the funds provided to States. CEC also monitors furnishing of audited utilization certificates (UCs) and progress report by the States. Under the scheme viz. 'Incentivisation of Panchayats', the release of award money to States/UTs for Panchayats is subject to submission of requisite UCs of previous years' award money.

Funds under the scheme of Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA) are provided to the concerned State as a whole on the basis of its Annual Plan as approved by the CEC. During the year 2016-17, funds to the tune of Rs. 140 lakh were released to the State of Himachal Pradesh with the approval of CEC under the scheme of Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA).
